Annexure-7

Name of the corporate debtor: M/S YOGIRAJ GINNING AND OIL INDUSTRIES PRIVATE LIMITED- IN LIQUIDATION; Date of commencement of liquidation: 06.06.2023(order received on 07.06.2023); List of stakeholders as on: 26.06.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejecte d	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
								NIL								